

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2801  
ANSWERED ON:11.08.2010  
CASES PENDING IN NCMEI  
Patil Shri C. R.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of various cases pending in the National Commission for Minority Educational Institutions;
- (b) the time by which these cases are pending, State-wise;
- (c) the steps taken and mechanism being worked out to expedite disposal of these cases; and
- (d) the landmark cases settled by the Commission so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D.PURANDESWARI)

- (a) & (b) During the last 5 years (2005-2010) 8276 matters were registered with National Commission for Minority Educational Institutions (NCMEI), out of which 7284 have been disposed of and number of pending matters is only 992. State-wise information is not available.
- (c) The number of sittings as well as the number of cases heard by the Commission at each sitting have increased. The NCMEI Act, 2005 is being amended to provide for inter-alia, one additional Member.
- (d) Information on significant orders passed by the NCMEI are included in the Annual Reports of the NCMEI, which are laid before the Parliament and are also available on the website ([www.ncmei.gov.in](http://www.ncmei.gov.in)) of the NCMEI.